

Kakan Rice Mill Private Limited , CIRP COMMENCEMENT DATE - 12.02.2026 List of creditors as on: 11.03.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of Baroda	02-03-2026	24,25,45,539.00	24,25,45,539.00	Secured financial creditors	24,25,45,539.00	-	No	100.00%	-	-	-	-	Claims has been provisionally admitted, the same would be further updated based on additional information's & clarifications and details available with the CD & FC
			24,25,45,539.00	24,25,45,539.00		24,25,45,539.00	-		100.00%				-	

- 1.Factory, Land and Building situated at Khata No. 312,Plot No. 1816 , Thana No- 139. Area- 12 Decimal vide Sale Deed No. 8489 dated 11.07.2012 in the name of Mr.Bhupender Singh, Boundary- North NH-30, South - Kakan special Smokeless Fuel Pvt Ltd. West P.P Flims.
- 2.Factory, Land and Building situated at Khata No. 556 , Plot No. 2444 , Thana No- 144, Area- 7.25 Decimal vide Sale Deed No. 8489 dated 11.07.2012.Boundary- North P.P Flims. South Kakan Special Smokeless Fuel Pvt Ltd. East Kakan Special Smokeless Fuel Pvt Ltd. West- Kakan Rice Mill Pvt Ltd.
- 3.Factory, Land and Building situated at Khata No. 556 & 732. Plot No. 2466, 2443, Thana No- 144. Area 280 Decimal , vide Sale Deed No. 8549 dated 12.07.2012 .All property in the name of M/S Kakan Rice Mill Pvt Ltd.Boundary- North -Siwana Gidha & Bhupendra Singh, South - Nihora Mahto East- Ramchandra Singh & Madan Shah. West-Parshuram Singh & Ram Dhayan Singh.
- 4.All the part and parcel of the residential land and building bearing Khata No. 610, Plot No. 3530, 3531 & 3532 . Thana No. 237 , Ward No. 15 , Circle No.7, Area 18 Dhur 7.5 Dhurki, Situated at mauza - Ara Hariji ka Hata, PS-Ara , Dist:Bhojpur, in the name of Mrs. Prabha Singh vide Sale Deed No. 10381 dated 27.10.1995. Boundary North- Sunil Singh, South - Manju Singh. East- Sardar Bhagat and others West - Parsuram Singh & Ram Dhayan Singh
- 5.All the part and parcel of the residential land and building bearing Khata No.610, Plot No. 3530, 3531 & 3532 . Thana No. 237 , Ward No. 15 , Circle No.7, Area 18 Dhur 10.5 Dhurki . Situated at mauza- Ara Hariji ka Hata. P.S - Ara , Dist- Bhojpur in the name of Mrs Prabha Singh vide Sale Deed No. 10469 dated 01.11.1995 Boundary North Sunil Singh . South Manju Singh & Mangal Singh. East - Sardar BHagat Singh. Block No. G, West- Prabha Singh Block A.
- 6.All the part and parcel of the residential land and building bearing Khata No.610, Plot No. 3530, 3531 & 3532 . Thana No. 237 , Ward No. 15 , Circle No.7, Area 18Dhur 10.5 Dhurki . Situated at mauza- Ara Hariji ka Hata. P.S - Ara , Dist- Bhojpur in the name of Mrs Manju Singh vide Sale Deed No. 10382 dated 27.10.1995. Boundary North- Prabha Singh , South - 16" wide Private Road, East- Sardar Bhagat Singh, Block No. D, West- Ramanuj Singh.
- 7.All the part and parcel of the residential land and building bearing Khata No.610, Plot No. 3530, 3531 & 3532 . Thana No. 237 , Ward No. 15 , Circle No.7, Area 15, Dhur situated at mauza - Ara Hariji ka Hata, PS- Ara, Dist- Bhojpur , in the name of Mrs. Manju Singh vide Sale Deed No. 10470 dated 01.11.1995.Boundary North - Prabha Singh Block A&B . South - 16 wide Private Road, East - Mangal Singh Block No.E West Sarदार Bhagat Singh , Block C.
- 8.All the part and parcel of the residential land and building bearing Khata No.610, Plot No. 3530, 3531 & 3532 . Thana No. 237 , Ward No. 15 , Circle No.7, Area 15, Dhur situated at mauza - Ara Hariji ka Hata, PS- Ara, Dist- Bhojpur , in the name of Mr. Mangal Singh vide Sale Deed No. 10383 dated 27.10.1995.Boundary North - Sardar Bhagat Singh Block G , South - Private Road & Harsen Jain Digamber Trust, East - Sardar Bhagat Singh Block D. West- Sardar Bhagat Singh Block G.
- 9.All the part and parcel of the residential land and building bearing Khata No.610, Plot No. 3530, 3531 & 3532 . Thana No. 237 , Ward No. 15 , Circle No.7, Area 15, Dhur situated at mauza - Ara Hariji ka Hata, PS- Ara, Dist- Bhojpur , in the name of Mr. Mangal Singh vide Sale Deed No. 10471 dated 04.11.1995.Boundary North- Prabha Singh, South 16" wide Private Road, East- Sardar Bhagat Singh and Mangal Singh, West- Manju Singh.